

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-518

Appeal No.-934/252/ND/2018
Restoration Application 03/2022

IN THE MATTER OF:

Pr. Commissioner Of Income Tax

....Applicant

Vs.

ROC (M/s. Numitor Consultancy Service Pvt. Ltd. &Anr.)

....Respondent

SECTION

U/s 252

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

There is no appearance on behalf of the Applicant, despite repeated calls.
In the interest of justice, hearing is deferred. List the matter on **26.04.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)